

F. No.H-12016/02/2016-Ins.I
Government of India
Ministry of Finance
Department of Financial Services
Insurance-1 Section

Subject: - Lok Sabha Unstarred Question No. †493 admitted for 26th February 2016 raised by Shri Lallu Singh regarding Medical Facility to Insurance Agents.

Shri Lallu Singh, Hon'ble Member of Parliament (LS) has raised a Question regarding "Medical Facility to Insurance Agent". The text of the Question is reproduced below:-

- (a) the number of agents working in various insurance companies/corporations at present in the country;
- (b) whether the public and private insurance companies/corporations provide facility of medical treatment to the agents working in insurance sector;
- (c) if so, the details thereof; and
- (d) if not, whether IRDA is considering any proposal to provide the facility of medical treatment to the agents of insurance companies and if so, the details thereof?

2. Based on the information received from GIPSA, LIC and IRDA, a draft reply to the Question has been attempted and placed below for consideration/approval please.

(S K Mohanty)
US Ins.I

Dir(MM)

Government of India
 Ministry of Finance
 Department of Financial Services
 Lok Sabha
 Unstarred Question No. †493

To be answered on Friday, February 26, 2016/Phalgun 7, 1937 (Saka)

Medical Facility to Insurance Agents

Question	Answer
<p>†493. Shri Lallu Singh:</p> <p>Will the Minister of FINANCE be pleased to state:</p> <p>(a) the number of agents working in various insurance companies/corporations at present in the country;</p> <p>(b) whether the public and private insurance companies/corporations provide facility of medical treatment to the agents working in insurance sector;</p> <p>(c) if so, the details thereof; and</p> <p>(d) if not, whether IRDA is considering any proposal to provide the facility of medical treatment to the agents of insurance companies and if so, the details thereof?</p>	<p style="text-align: center;">To be answered by Minister of State in the Ministry of Finance (Shri Jayant Sinha)</p> <p>(a) Total number of agents working in various insurance companies/corporations as on 31.03.2015 is given in Annexure I.</p> <p>(b) to (d) Insurance Regulatory and Development Authority of India (IRDAI) has informed that providing facility of medical treatment to the agents appointed by insurance companies is an internal policy of insurer.</p> <p>IRDAI has also informed that the Authority has issued Guidelines on Appointment of Insurance Agents vide Circular No: IRDA/AGTS/CIR/GLD/01/2015 dated 17.03.2015 which <i>inter alia</i> mandates that the insurer put in place a board approved policy which specifies the criteria to offer group life insurance cover, personal accident cover, group health insurance and any other such benefits, if any, to the agents. Therefore, it is purely at the option of insurance companies to offer such benefits or not.</p>

Annexure I**Number of agents working in various insurance companies/corporations as on 31.03.2015**

Life Insurers		Non Life Insurers	
Name of Life Insurer	No. of Agents as on 31.03.2015	Name of Non Life Insurer	No. of Agents as on 31.03.2015
Aegon Religare Life	7973	AIC of India	0
Aviva Life	18935	Bajaj Allianz General	11809
Bajaj Allianz Life	120982	Bharti Axa General	950
Bharti Axa Life	19132	Chola Ms General	3709
Birla Sun Life	90537	Export Credit Guarantee Corporation	0
Canara HSBC OBC Life	0	Future Generali India	4567
DHFL Pramerica Life	1995	HDFC Ergo	5667
Edelweiss Tokio Life	10421	ICICI Lombard	16075
Exide Life	32357	Iffco Tokio General	13292
Furute Generali Life	17150	L&T General	1745
HDFC Std Life	65214	Liberty Videocon General	297
ICICI Pru Life	132463	Magma HDI	2415
IDBI Federal Life	13089	National Insurance Co. Ltd.	66307
India First Life	4325	New India Assurance Co. Ltd.	77832
Kotak Mahindra Life	55548	Oriental Insurance Co. Ltd.	52098
Max Life	43505	Raheja QBE	0
PNB Met Life	17017	Reliance General	16367
Reliance Life	105022	Royal Sundaram	3780
Sahara Life	11362	SBI General	6323
SBI Life	83656	Shriram General	1595
Shriram Life	4460	Tata AIG General	8754
Star Union	8167	United India Insurance Co. Ltd.	74495
Tata AIA Life	40993	Universal Sompo	1947
LIC of India	1163604	Apollo Munich	20407
		Max Bupa	11014
		Star Health	150740
		Religare Health	14247
		Cigna TTK	4424
Total	2067907	Total	570856

Source: Insurance Regulatory and Development Authority of India

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Medical Facility to Insurance Agents

†493. Shri Lallu Singh:

Will the Minister of FINANCE
be pleased to state:

- (a) the number of agents working in various insurance companies/corporations at present in the country;
- (b) whether the public and private insurance companies/corporations provide facility of medical treatment to the agents working in insurance sector;
- (c) if so, the details thereof; and
- (d) if not, whether IRDA is considering any proposal to provide the facility of medical treatment to the agents of insurance companies and if so, the details thereof?

Answer

Minister of State in the Ministry of Finance
(Shri Jayant Sinha)

- (a) Total number of agents working in various insurance companies/corporations as on 31.03.2015 is given in Annexure I.
- (b) to (d) Insurance Regulatory and Development Authority of India (IRDAI) has informed that providing facility of medical treatment to the agents appointed by the insurer is an internal policy of insurer.

IRDAI has also informed that the Authority has notified Guidelines on Appointment of Insurance Agents, 2015 vide Circular No: IRDA/AGTS/CIR/GLD/046/03/2015 dated 17.03.2015 which *inter alia* mandates insurers to put in place a board approved policy which shall specify the criteria to offer group life insurance cover, group personal accident cover, group health insurance cover and any other such benefits, if any, to the agents. Therefore, it is purely at the option of insurers whether to offer such benefits or not.
